

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 18th January, 2018.

NO.LJ (B) 4/2018/26 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Static Surveillance Team, Flying Squad in connection with the forthcoming General Election to the Meghalaya Legislative Assembly, 2018 for a period upto the end of Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the powers of Executive/Sector/Zonal Magistrates	To be placed with District/Sub-Division
	FLYING SQUAD TEAM		
1.	Kynphambor Wahlang, EE, PWD, Bye-Pass Divn, Shillong	Within East Khasi Hills District, Shillong	Deputy Commissioner, East Khasi Hills District, Shillong
2.	L.Shabong, Estate Officer (GAD)	- do -	- do -
3.	Eddie Basil Lyngdoh, Asst. Director, Programme Implementation Deptt.	- do -	- do -
4.	S.Majaw, General Manager, DCIC.	- do -	- do -
5.	Jim Marwein, Jt. Director, Lands Records & Survey	- do -	- do -
6.	Shri K.Nongrum, ACE, CE Building, Shillong.	- do -	- do -
7.	D.S.Massar, Jt. Director, DMR.	- do -	- do -
8.	Babit Syiem, EE Urban Affairs.	- do -	- do -
9.	Samewan Shullai, Sr. Architect, Urban Affairs	- do -	- do -
10.	Smti Joplin Lyngdoh, ADA (R&T), Dir. of Agriculture	- do -	- do -
11.	W.R.Lyngdoh, EE, PWD, NH	- do -	- do -
12.	S.S.Syiemlieh, Jt. Controller, Legal Metrology	- do -	- do -
13.	Shri C.Kharmudai, EE Cenral PWD	- do -	- do -
14.	Danny Pariat, Asst. Engineer, State Sports Council	- do -	- do -
15.	G.G.Marbaniang, Asst, Commissioner of Taxes	- do -	- do -
16.	Shri F.Wann, MFS, ACF, DFO, East Khasi Hills (T) Div.	- do -	- do -

17.	H.S.Kharpan, DSWCO (T), Polo	- do -	- do -
18.	A.G.Mathuram, IFS, DFO, Wildlife Divn.	- do -	- do -
19.	Shri M.Sun, AS& WCO. Shillong Cash Crop Div, Polo	- do -	- do -
20.	Shri K.L.Nonglait, FDCM, Corporate Manager.	- do -	- do -
21.	Shri B.Wahlang, DFO, IFS, Social Forestry	- do -	- do -
22.	Shri E.Lamare, EE, PHE, GSWS Div -I	- do -	- do -
23.	Wahil Nongbri, EE, PHE, GSWS No. I	- do -	- do -
24.	Smti I.Rynjah, DSWCO..	- do -	- do -
25.	Shri C.Marngar, EE, PHE, Electrical Divn.	- do -	- do -
26.	Shri Evergreen Dohling, Asst.Dir, Dir. Of Local Fund Audit,	- do -	- do -
27.	Smti Saralin Basaiawmoit, SDO, TC, CE, Water Resource	- do -	- do -
28.	Shri H.S Nongkynrih, EE, PHE, Electrical Divn, Mawphlang	- do -	- do -
29.	Shri Almond Kharmawlong, EE, O/o CE PWD Roads	- do -	- do -
30.	Smti D.V.Massar, District Programme Officer, ICDS Cell	- do -	- do -
31.	Smti. Tym pangmon Shylla, Asst. Director Horticulture Mushroom, O/o Asstt. Horticulture Mushroom	- do -	- do -
32.	Shri J.H.Suchiang, Supt of Fisheries	- do -	- do -
33.	Shri Polestar Thangkhiew, Asst. Dir of Employment , Dir. Of Employment & Craftmen Training	- do -	- do -
34.	Agnes Suja, PWD, Architect, PWD (B)	- do -	- do -
35.	Bari Phira, EE, PWD, Buildings,	- do -	- do -
36.	D.War, SE, PHE Greater Shillong Circle	- do -	- do -
37.	Maureen TA Sangma, Dy. Conservator Forests, O/o PCCF, Meg, Shillong	- do -	- do -
38.	Daniel Khylllep, OSD, Dir. Border Areas.	- do -	- do -
39.	Shri Rishanlang Syiemlieh, Asst. Dir, Dir. of Local Fund Audit.	- do -	- do -
40.	Shri James Lakiang, Chief Engineer, State Sports Council	- do -	- do -
41.	Micheal Mawroh, EE, Tourism	- do -	- do -

42.	Lam Suting, SE, Water Resources	- do -	- do -
43.	Shri R.Budnah, EE, Urban Affairs	- do -	- do -
44.	H.Basaiawmoit, EE, PWD Building Division	- do -	- do -
45.	Paul Syiem, SDO-TC, EE, PHE GSWS-Div I.	- do -	- do -
46.	Summarlang Kharlukhi, Asstt. Dir, Horticulture Mushroom Dev. Centre	- do -	- do -
47.	Shri Kyllang Rock Nongrum, Dy. Director, Local Fund Audit.	- do -	- do -


(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B4/2018/26-A,

Dated Shillong, the 18th January, 2018

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The District Election Officer/Deputy Commissioner, East Khasi Hills District, Shillong. With a request to circulate to all Officers concerned. This has a reference to No. SHEL. V/32/2017/36, dt 13.01.2018
4. Personnel & A.R (A) Department.
5. Election Department.
6. NIC, Shillong for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

By order etc...,


Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

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